

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4884
ANSWERED ON:07.05.2012
NATIONAL ROAD SAFETY AND TRAFFIC MANAGEMENT
Tandon Annu

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details and the present status of the National Road Safety and Traffic Management Board Bill, 2010;
- (b) whether the Government is considering a new comprehensive legislation to cover the entire gamut of road safety; and
- (c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) A Bill to create National Road Safety & Traffic Management Board was introduced in the Lok Sabha on 04.05.2010 which was referred to the Department related Parliamentary Standing Committee on Transport, Tourism and Culture for examination. The Committee submitted its report on 21.07.2010 and recommended that the present Bill may be withdrawn and the Government should come out with a comprehensive legislation with holistic perspective that addresses the entire gamut of road safety.

(b) to (c) The Government has examined the recommendations of the Committee and the matter is presently under consideration of the Ministry of Road Transport & Highways.